

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 1426 DUE FOR ANSWER ON 05.12.2011 IN THE RAJYA SABHA.

Taxes in different States on procurement of Wheat in RMS 2011-12

(In per cent of MSP)

State/UT	Purchase/ Sales Tax/Trade Tax/ VAT	Market Fee	Arhthia Commission/ Dami	Other Charges	Total Taxes
Bihar	4.0	-	-	-	4.0
Gujarat	-	1.0	-	-	1.0
Haryana	4.0	2.0	2.5	2.0 (Rural Development Cess)	10.5
Maharashtra	-	1.05	-	Mapari Charges (Re.0.40)	1.09
Madhya Pradesh	4.0	2.0	-	0.2 (Nirashrit Shulk)	6.2
Punjab	4.0	2.0	2.5	5.0 (Rural Development Cess+ Infrastructure Development Fee)#	13.5
Rajasthan	-	1.6	2.0	-	3.6
Uttar Pradesh	4.0	2.5	-	-	6.5
Uttrakhand	4.0	2.5	-	-	6.5
West Bengal	-	0.5	-	-	0.5

Punjab Government notified Infrastructure Development Fee @ 3% from RMS 2009-10, but Government of India is allowing only 2% at present on account of the matter being subjudice.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 1426 DUE FOR ANSWER ON 05.12.2011 IN THE RAJYA SABHA.

Taxes in different States on procurement of Paddy in KMS 2011-12

(In per cent of MSP)

State/UT	Purchase/ Sales Tax/Trade Tax/ VAT	Market Fee	Arthia Commission/ Dami	Other Charges	Total Taxes
Andhra Pradesh	4.0	1.0	-	5.0(Rural Development Cess)	10.0
Bihar	4.0	-	-	-	4.0
Chhattisgarh	5.0	2.0	-	0.2(Nirashrit Shulk)	7.2
Gujarat	-	1.0	-	-	1.0
Jharkhand	-	1.0	-	-	1.0
Haryana	5.0	2.0	2.5	2.0(Rural Development Cess)	11.5
Karnataka	-	1.5	-	-	1.5
Maharashtra	-	1.05	-	Mapari Charges (Re.0.40)	1.09
Madhya Pradesh	-	2.0	-	0.2(Nirashrit Shulk)	2.2
Orissa	4.0	2.0	-	-	6.0
Punjab	5.0	2.0	2.5	5.0 (Rural Development Cess+ Infrastructure Development Fee)#	14.5
Tamil Nadu	-	-	-	-	-
Uttar Pradesh	4.0	2.5	-	-	6.5
Uttrakhand	4.0	2.5	-	-	6.5
West Bengal	-	0.5	-	-	0.5

Punjab Government notified Infrastructure Development Fee @ 3% from KMS 2009-10, but Government of India is allowing only 2% at present on account of the matter being subjudice.